

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 09-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Ankit Mishra, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to both the respondents shall be taken by the learned counsel for the petitioner within a period of two weeks, as last chance.

List again on 8.1.2018.

SANJAY PARIHAR
Registrar

MG